

Nature of Case- B.A

Filing No.- 8455/2020

Kusmi Devi Vs The State of Jharkhand

Advocate- Lalit Yadav

Note: No defect regarding court fee, physical c.c. of impugned order and vak in original has been pointed out in view of the undertaking given by the Ld. Counsel.

Hard copy is wanting.

DEFECTS:-

- 9 (i) Age of the petitioner at page no. 1 differs from the same at vak.
- (ii) Word 'he' at para 1 and prayer may suitably be amended.
- (iii) Alleged section at prayer para may be verified from FIR.
- (iv) Signature of the Ld. Adv. is missing at through portion and prayer.